

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 401**

**IA/5557/ND/2023, Contempt Petition/48/ND/2023, IA/4752/ND/2023 in  
IB/1265/ND/2019**

**IN THE MATTER OF:**

Autonix Lighting Industries Pvt. Ltd.	...	Applicant
Versus		
Moser Baer Electronics Ltd	...	Respondent

**Under Section 9 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 01.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Akshay Goel, Mr. Harsh Jadon, Advs. (IA 4752)
For the Liquidator	: Mr. Nilesh Sharma, Mr. Kanishk Khetan, Ms. Divya, Advocates Mr. Hemant Sharma, Liquidator in person
For Sandeep Tyagi	: Mr. Swarnandu Chatterjee, Advocate Ms. Deepakshi Garg, Ms. Shilpi Saxena, Advs. Mr. Sandeep Tyagi, (Party in person)

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA No. 5557/ND/2023**

This is an Application filed on behalf of 52 ex-employees through their Authorized Representative-Sandeep Tyagi of M/S. Moser Baer Electronics Limited seeking direction to stay the disbursement from sale of assets of the corporate debtor by Shri Hemant Sharma-Liquidator of M/s Moser Baer Electronics Limited under Section 60(5) of Insolvency and Bankruptcy Code,

2016 read with rules 11 of NCLT rules, 2016. Learned Counsel for the applicant is present physically. Mr. Nilesh Sharma along with Mr. Hemant Sharma and Mr. Kanishk Khetan, Learned Counsels for the Liquidator is present and takes notice in IA No. 5557/ND/2023. Learned Counsel for the applicant is directed to serve a copy of the present application i.e. IA No. 5557/ND/2023 to Learned Counsel for the Liquidator. Let reply be filed within seven working days, on receipt of copy of the application.

*Status Quo* order granted in IA No. 5557/ND/2023 vide order dated 19.10.2023 shall continue till the next date of hearing.

**Contempt Petition No. 48/ND/2023**

Pleadings are complete.

**IA/4752/ND/2023**

Pleadings are complete.

Let this matter be posted to 22.05.2024.

Sd/-

**DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM  
MEMBER (JUDICIAL)**